

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*(Through Video-Conferencing Mode (Hybrid))*

**ITEM No.14**  
**C.P.No. 155/BB/2023**

**IN THE MATTER OF:**

M/s. ITI Lite Technologies Pvt. Ltd.	...	Petitioner
Vs.		
The ROC, Karnataka	...	Respondent

**Order under Section 441 & 96(1) of Companies Act, 2013**

**Order delivered on: 30.05.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri C.S Shrinath Bhat

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the case before the Regular Bench on **01.07.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**(T. KRISHNAVALLI)**  
**MEMBER (JUDICIAL)**